

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-07-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(CA)/62/(CHE)/2024
NAME OF THE PETITIONER : Karen V Veerasamy
NAME OF THE RESPONDENT(S) : Ashand Gas Agency Pvt Ltd & Anr
UNDER SECTION : Sec 248(8),271(d) & 271E of CA, 2013 r/w
Rule 11 & 14 of NCLT Rules, 2016

ORDER

None for the Applicant. None for the Respondent.

List the petition for hearing on **11.09.2024**.

Sd/-
RAVICHANDRAN RAMASAMY
Member (Technical)

Sd/-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk